

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-43 OF 2020

United Tribals Associations
Alliance and another. Petitioners.

Versus

State of Goa and others. Respondents.

Mr. Abhijit Gosavi, Advocate for the Petitioners.

Mr. D. J. Pangam, Advocate General with Ms. Ankita Kamat,
Additional Govt. Advocate for the Respondents.

Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.

Date : 17th August, 2020.

P.C. :-

Mr. Gosavi, the learned Counsel for the Petitioners points out that this matter is to be taken up for final disposal.

2. Since there are certain part-heard criminal appeals being heard, this matter can be taken up only after the conclusion of the part-heard matters.

3. At this stage, the learned Counsel for the parties request that the matter be taken up on 25th August, 2020. We post this matter to 25th August, 2020, making it clear that this matter will be taken up subject to part-heard matters.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.